

- (iii) (a) Seventeenth Annual Report and Accounts of the Rashtriya Ayurveda Vidyapeeth (RAV), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Vidyapeeth.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 572/15/09]

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform hon. Members that a letter has been received from Shri Swapan Sadhan Bose stating that he is unable to attend the House due to ill health. He has, therefore, requested for grant of leave of absence from 13th to 31st July, 2009 of the current Session of the Rajya Sabha.

Does he have the permission of the House to remain absent from 13th to 31st July, 2009?
(No Hon. Member dissented.)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

STATEMENTS BY MINISTER

**Status of implementation of recommendations contained in the Twentieth and Thirty-eighth
Report of the Department-related Parliamentary Standing
Committee on Agriculture**

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I make statements regarding:—

- (i) Status of implementation of recommendations contained in the Twentieth Report of the Department-related Parliamentary Standing Committee on Agriculture; and
- (ii) Status of implementation of recommendations contained in the Thirty-eighth Report of the Department-related Parliamentary Standing Committee on Agriculture.

MOTIONS FOR ELECTION

The General Council of the Indian School of Mines, Dhanbad

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I move the following Motion:—

That in pursuance of the provisions contained in clauses (ii) and (iv) of Rule 4 read with clause (3) of Rule 15 of the Rules and Regulations of the Indian School of Mines, Dhanbad,